

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 49

IA No. 1251/106/22

In

CP(IB) No.183/Chd/Chd/2021

Under Section 94, & 106 IBC 2016

In the matter of:-

Neeraj Bansal

...Petitioner

As the Hon'ble Member (Technical) is holding Bench with the Hon'ble Member (Judicial) of Allahabad Bench after lunch today, hence, the matter is adjourned to 27.09.2023.

Sd/-
Court officer

August 04, 2023
PKA